



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,16th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------------------	--------------	---------------------	---------------------

ORDERS

1	WP(C)/1808/2018 DILJIT ADHIKARY Versus THE STATE OF ASSAM AND 17 ORS.	MR. MD S HOQUE MS. A BORUAH MR. M DEKA	GA, ASSAM MR. S K SAHARIAH MR. S K SAHARIAH MR D GOGOI MR. S DUTTA MR. M GOGOI MS. S N RENGMA MR. R BORA
2	WP(C)/2236/2018 PARIMAL CHANDRA ACHARJEE AND ANR. Versus THE COMMISSIONER OF INCOME TAX AND 5 ORS	MR. D SARMAH MR. M C DAS MR. R K TALUKDAR MS F AHMED (P1) SC, INCOME TAX	GA, ASSAM
3	WP(C)/3688/2018 PUROBI PANDIT Versus THE STATE OF ASSAM AND 6 ORS.	MR. S C BISWAS MS. K L R YANTHAN MR. P S BISWAS MR. J BRAHMA MS S SENGUPTA	SC, ELEM. EDU MR. M U MAHMUD (R6) MR. M ALI (R6) MR P K DAS (R6) SC, BTADC
4	WP(C)/5724/2019 SARAT SAIKIA Versus ASSAM AGRICULTURAL UNIVERSITY AND 6 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. R MAZUMDAR MR. P N GOSWAMI MRS P RAI MR H BEZBARUA MS. P K DEVI SC, AAU
5	WP(C)/6107/2019 MIZANUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS D DUTTA	SC, ELEM. EDU GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 16/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MS. S SARMA	06-05-2024	To	16-05-2024

8)	MR. N ALAM	08-05-2024	To	17-05-2024
9)	MS S DAS	08-05-2024	To	20-05-2024
10)	MR. B BARMAN	13-05-2024	To	22-05-2024
11)	MS. B M CHETRI	13-05-2024	To	20-05-2024
12)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024
13)	MR B K SINGH	17-05-2024	To	21-05-2024
14)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
15)	MR. S B PRASAD	14-05-2024	To	17-05-2024
16)	MR. P A AHMED	13-05-2024	To	25-05-2024
17)	MR. R SHARMA	14-05-2024	To	27-05-2024
18)	MR. M SARANIA	16-05-2024	To	16-05-2024
19)	MR A KALITA	16-05-2024	To	16-05-2024
20)	MR I HASSAN	16-05-2024	To	22-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,16th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/2129/2021	ANURADHA SAIKIA AND ANR Versus THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM, REVENUE AND DISASTER MANAGEMENT DEPARTMENT	MR. N NATH MR. T BORKOTOKY MR N TALUKDAR	SC, REVENUE
	WITH			
2	WP(C)/1923/2021	ANURADHA SAIKIA AND ANR Versus THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM, REVENUE AND DISASTER MANAGEMENT DEPARTMENT	MR. N NATH MR. T BORKOTOKY MR N TALUKDAR	SC, REVENUE
	WITH			
3	WP(C)/2130/2021	ANURADHA SAIKIA AND ANR Versus THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM, REVENUE AND DISASTER MANAGEMENT DEPARTMENT	MR. N NATH MR. T BORKOTOKY MR N TALUKDAR	SC, REVENUE
4	WP(C)/1121/2022	LAL RUPESH NATH SHAHDEO Versus INDIAN OIL CORPORATION LIMITED AND 10 ORS	MR R SENSUA MR D BORAH	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS N GAUTAM SC, I O C
5	WP(C)/4139/2022	NIZAM KHAN Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK	SC, CO OP

LEAVE NOTE OF ADVOCATES FOR 16/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MS. S SARMA	06-05-2024	To	16-05-2024
8)	MR. N ALAM	08-05-2024	To	17-05-2024
9)	MS S DAS	08-05-2024	To	20-05-2024

10)	MR. B BARMAN	13-05-2024	To	22-05-2024
11)	MS. B M CHETRI	13-05-2024	To	20-05-2024
12)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024
13)	MR B K SINGH	17-05-2024	To	21-05-2024
14)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
15)	MR. S B PRASAD	14-05-2024	To	17-05-2024
16)	MR. P A AHMED	13-05-2024	To	25-05-2024
17)	MR. R SHARMA	14-05-2024	To	27-05-2024
18)	MR. M SARANIA	16-05-2024	To	16-05-2024
19)	MR A KALITA	16-05-2024	To	16-05-2024
20)	MR I HASSAN	16-05-2024	To	22-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,16th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MFA/35/2011	THE NATIONAL INSURANCE CO. LTD., Versus MD. RUSTOM ALI and ANR,	MS.R D MOZUMDAR MS.R BEGUM	
2	I.A./257/2016 in MFA/28/2004	NEW INDIA ASSURANCE CO LTD Versus SARU ALI AND ORS	MS.M CHOUDHURY MR.S DUTTA MS.R KAUR	MR.A K GUPTAR-1 MR.R S MISHRA(R-1)
	WITH I.A./259/2016	NEW INDIA ASSURANCE CO LTD Versus SARU ALI AND ORS	MS.M CHOUDHURY MR.S DUTTA MS.R KAUR	MR.A K GUPTA(R-1) MR.R S MISHRA(R-1)
3	Tr.P.(C)/4/2017	SMT. RINKU DAS MAJUMDAR Versus BIKRAM MAJUMDAR	MR.A K GUPTA MR.R S MISHRA	
4	CRP(IO)/345/2018	KAMINI BARUAH AND 2 ORS. Versus KIRON DAS AND 2 ORS	MR. T DEURI MRS. R S DEURI J RABHA	
5	CRP/137/2019	SAFINA KHATUN AND 2 ORS. Versus MOINUR ALI AND 2 ORS.	MR N DUTTA MR. N H MAZARBHUIYAN MR. B D DEKA MS. L WAJEEDA MR. M H SAIKIA R ALI N CHAUDHURY MR A DEKA	
6	CRP/99/2022	ON THE DEATH OF JAMUNA DEVI Versus ON THE DEATH OF MD. IMRAN ALI AND 6 ORS	MRS. U BARUAH MR S KHOUND MR D J MEDHI	MR D C NATH (R1.1, R1.2, R1.3) MR. C SHARMA (R1.1, R1.2, R1.3) MR. D KALITA (R2) MS. A RANA (R2)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 16/05/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MS. S SARMA	06-05-2024	To	16-05-2024
8)	MR. N ALAM	08-05-2024	To	17-05-2024
9)	MS S DAS	08-05-2024	To	20-05-2024
10)	MR. B BARMAN	13-05-2024	To	22-05-2024
11)	MS. B M CHETRI	13-05-2024	To	20-05-2024
12)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024
13)	MR B K SINGH	17-05-2024	To	21-05-2024
14)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
15)	MR. S B PRASAD	14-05-2024	To	17-05-2024
16)	MR. P A AHMED	13-05-2024	To	25-05-2024
17)	MR. R SHARMA	14-05-2024	To	27-05-2024
18)	MR. M SARANIA	16-05-2024	To	16-05-2024
19)	MR A KALITA	16-05-2024	To	16-05-2024
20)	MR I HASSAN	16-05-2024	To	22-05-2024